Date of commencement of Liquidation Process: 1.10.2019; List of creditors as on: 13.01.2023

Sr. No	Category of Creditor	Summary of	Claims	Summary o	of Claims	Contingent	Claims	Claims under	Annexure	if any
		No. of Claims			Amount of Claims Admitted					
	Drive India Enterprise Solutions Limited		65026151		65026151		65026151			
	Amtas Retail LLP		1768069		1768069		1768069			
	Uco Bank		93804000		93804000		93804000			
	The Jammu & kashmir Bank Ltd.		238955371		238955371		238955371			
	Maharashtra VAT Department, Mumbai, Government of India		105228462		105228462		105228462			
	Axis Bank		231697254		231697254		231697254			
	SBI		178468167		178468167		178468167			
	PNB		349196555		346869236		346869236			
	Ingram Micro india Pvt Ltd		95866808		94386032		94386032			
	Total		1360010837		1356202742	0	1356202742			

Date of commencement of Liquidation Process: 1.10.2019;

List of creditors as on: 13.01.2023

List of Secured Financial Creditors belonging to any class of Creditors

								% of voting	Amount of	Amount	Amount of Claims under			
Sr. No	Name of the Creditor	Date of Receipt	Amount claimed	Amount of claim Admitted	Nature of Claim	Security Interest	by guarantee	related party?	share in COC	Contingen t Claims		Verificatio n	Details in Annexure	Remarks, if any
	Uco Bank		93804000	93804000					6.92					,
2	The Jammu & kashmir Bank Ltd.		238955371	238955371					17.62					
3	Axis Bank		231697254	231697254					17.08					
4	SBI		178468167	178468167					13.16					The liquidator has received a claim from Axis Bank, State Bank of India and Punjab National Bank after the due date of submission for which Interlocutory Application has been filed with Hon'ble NCLT to seek their permission for modification in list of stakeholders and NCLT has passed an order accepting the said claim
5	PNB		349196555	346869236					25.58					The claim is provisionally accepted by the Liquidator
	1110		343130333	340003230					23.38					accepted by the Eigendator
	Total		1092121347	1089794028										

Date of commencement of CIRP: 1.10.2019 List of creditors as on: 13.01.2023

List of Operational Creditors (Government Dues)

(Amt in Rs.)

	Name of the Creditor		Details of the Claim received		Details of Cl	aims admiti	ted			Amount of any	Amount	
					Amount of			% of	Amount	Mutual	of Claims	
			Date of	Amount	Amount of claim	Nature of		voting share in	of Contingen	dues, that may be	under Verificatio	
Cr No	Donartmont	Government	l	claimed	Admitted			COC	t Claims	set off		Domarks if any
Sr. No	'		neceipt claimed		Admitted	Cialifi	party:	COC	t Claims	set on	n	Remarks, if any
		Maharashtra										
		VAT										
		Department,										
		Mumbai,										
		Government of										
1	VAT Department	India		105228462	105228462			7.76				
	Total			105228462	105228462							

Date of commencement of CIRP: 1.10.2019;

List of creditors as on: 13.01.2023

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

		the Claim	Details of Claims admitted											
Sr. No	Name of the Creditor	Date of Receipt	Amount	l		Amt. Covered by Security Interest	Amt. covered by guarantee	related	% of voting share in COC	Amount of Contingen t Claims	Amount of Claims admitted	Amount of Claims under Verificatio n	Details in Annexure	Remarks, if any
	Ingram Micro india Pvt Ltd Drive India Enterprise		95866808 65026151	94386032 65026151				,	6.96					The liquidator has provisionally accepted the claim of Ingram Micro India Pvt Ltd.
	Solutions Limited Amtas Retail LLP		1768069	1768069					0.13					The liquidator has received a claim from Amtas Retail LLP for Rs 17,68,069 but only 27,434 was accepted by the liquidator. Thereafter on the proof submitted by Amtas Retail LLP and after due verification, the claim of 17,68,069 was accepted by the liquidator.
	Total		162661028	161180252										